

OFFICE OF THE PRINCIPAL DISTRICT & SESSION JUDGE, YAVATMAL.

OFFICE ORDER

DATED 28-06-2021

Read:-

1. Hon'ble High Court SOP Circular dated 09-06-2021.
2. The District Disaster Management Authority, Yavatmal letter No. गृहशाखा/डेस्क.१२/कावि/६२५/२०२१, dated 26-06-2021.

Outward No. 4732/2021
District Court, Yavatmal
Date 28/06/2021

In view of directions given in the Hon'ble High Court Circular under reference at Sr. No. 1, in respect of function of the courts and letter issued by the District Disaster Management Authority, Yavatmal letter under reference at Sr.No.2, The Principal District and Sessions Judge, Yavatmal is pleased to pass the following order :-

JUDICIAL AND ADMINSTRATIVE WORK

1. The District and Sessions Court, Yavatmal and all the Courts subordinate to it in this Judicial District shall function in one shift w.e.f. 28-06-2021 until further order in the following manner:-
2. All Courts shall continue to function in ONE shift and take up remand, bail and urgent criminal and civil matters, with the Judicial working hours of 3 hours i.e. 11.00 a.m. to 2.00 p.m. with presence of 100% of the Judicial Officers and 50% of the Staff, with the office hours from 10.30 a.m. to 2.30 p.m.
3. The working hours of all courts in Yavatmal Judicial District will be as follows :-
 - a) Office working hours from 10.30 a.m. to 02.30 p.m.
 - b) Judicial working hours from 11.00 a.m. to 2.00 p.m.
4. All the Judicial Officers shall remain stationed at their respective places of posting and shall not leave headquarter/station without permission of the Principal District and Sessions Judge/ Head of establishment.
5. The Judicial Officers may pronounce judgment/s or pass order/s in the matters, wherein the arguments of both the parties are concluded.

6. All Courts shall remain closed on every Saturday but may take up only remand and urgent matters, as being taken up on holidays.
7. The Judicial Officers may not pass any adverse order owing to the absence of the advocates, parties, witnesses or accused persons.
8. The Canteens and Bar Room within the Court Premises remain closed.
9. All the safety/precautionary measures envisaged vide SOP dated 27-11-2020 shall apply mutatis mutandis.

This Circular shall remain in force until further order
All concerned to take note and act accordingly.

K.R. Pethkar
28.6.2021

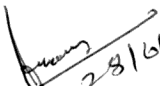
(K.R. Pethkar)
Principal District Judge,
Yavatmal.

Dated 28-06-2021

Copy forwarded with compliment :-

- 1) The Collector, Yavatmal,
 - 2) The Superintendent of Police, Yavatmal,
 - 3) The Superintendent, Central Jail Yavatmal,
 - 4) The District Judge-1 & A.S.J, Yavatmal/Pusad/Darwha/Kelapur,
 - 5) The District Judge-2 & A.S.J, Yavatmal/Pusad,
 - 6) The Judge, Family Court, Yavatmal,
 - 7) The Adhoc District Judge-1 & A.S.J, Darwha,
 - 8) The Extra Jt. District Judge & A.S.J, Yavatmal
 - 9) The Member, Industrial Court, Yavatmal,
- K.R. Pethkar*
28.6.2021
- Principal District Judge,
Yavatmal.
- 10) The Judge, Labour Court, Yavatmal,
 - 11) The Asstt. Charity Commissioner, Yavatmal.
 - 12) The Civil Judge (Sr.Dn.) Yavatmal/Pusad/Darwha/Kelapur,
 - 13) The Jt. Civil Judge (Sr.Dn.) Yavatmal/Pusad/Darwha
 - 14) The 2nd Jt. Civil Judge (Sr.Dn.) Yavatmal,
 - 15) The 3rd Jt. Civil Judge (Sr.Dn.) Yavatmal,
 - 16) The 4th Jt. Civil Judge (Sr.Dn.) Yavatmal,
 - 17) The Chief Judicial Magistrate, Yavatmal,
 - 18) The Secretary, D.L.S.A., Yavatmal,
 - 19) The Civil Judge (Jr.Dn.) & J.M.F.C., Wani/ Maregaon/ Ghatanji/Kalamb
Babhulgaon/Ner/Digras/Mahagaon/Umarkhed/Arni/Zari Jamni/Ralegaon,
 - 20) The Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/ Pusad/ Kelapur/Darwha
/Arni/Wani/Digras/Umarkhed/Ralegaon,

- 21) The 2nd Jt. C.J.J.D.& J.M.F.C, Yavatmal/Pusad/Kelapur/Darwha/
Umarkhed /Wani
- 22) The 3rd Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad,
- 23) The 4th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad/ Darwha,
- 24) The 5th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad,
- 25) The 6th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad,
- 26) The 7th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal/Pusad,
- 27) The 8th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal,
- 28) The 9th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal,
- 29) The 10th Jt. Civil Judge (Jr.Dn.) & J.M.F.C., Yavatmal,
- 30) The President, Bar Association, Yavatmal/Pusad/Darwha/Kelapur/Wani/
Maregaon/ Ghatanji/Kalamb/ Babhulgaon/Ner/Digras/Mahagaon
/Umarkhed /Arni/Zari Jamni/Ralegaon,
- 31) The District Govt. Pleader, Yavatmal,
- 32) The Registrar, District Court, Yavatmal,
- 33) The Court Manager, District Court, Yavatmal
- 34) The Supdt. to C & F/ Judl. District Court Yavatmal.
- 35) The Asstt Supdt to Admn/R.R. Section, District Court, Yavatmal
- 36) The Bench Clerk to Principal District Judge, Yavatmal,
- 37) The Statistical Writer, District Court Yavatmal.
- 38) The Civil/Criminal Appellate Clerk District Court, Yavatmal.
for information and necessary action.


28/6/24

Registrar

District Court, Yavatmal.